

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/_2746/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Smti. Indira Barman
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 11st August, 2020.

Sub: **Permission to remain away from station.**

Ref:- Your letter no. DJ(S) 2750, dtd. 10.08.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your Govt. allotted vehicle, at your own cost, from the afternoon of 15.08.2020 till the morning of 17.08.2020, subject to adherence to Lockdown protocols. The Addl. District & Sessions Judge, Sonitpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/20032747/A, dated .11.8.2020

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)